

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1176 of 2019

IN THE MATTER OF:

Abba Consultants Pvt. Ltd.

...Appellant

Versus

Sandhya Prakash Ltd. & Ors.

...Respondents

**For Appellant: Ms. Simran Soni and Shri Mahesh Kumar,
Advocates**

**For Respondents: Shri Krishnendu Datta, Sr. Advocate with Shri
Abhishek Anand, Shri Kunal Godhwani, Shri
Viren Sharma and Shri Rahul Gupta, Advocates
(R-1 and 2)
Shri Ramji Srinivasan, Sr. Advocate with
Ms. Anushree Kapadia, Ms. Poonam Mathur, Shri
Kshitiz Dev, Shri Shivkrit Rai and Ms. Rajshree
Chaudhary, Advocates (R-3)**

With

Company Appeal (AT) (Ins) No.1203 of 2019

IN THE MATTER OF:

Sachin Meena & Ors.

...Appellants

Versus

Sandhya Prakash Ltd. & Ors.

...Respondents

**For Appellant: Ms. Simran Soni and Shri Mahesh Kumar,
Advocates**

**For Respondents: Shri Krishnendu Datta, Sr. Advocate with Shri
Abhishek Anand, Shri Kunal Godhwani, Shri
Viren Sharma and Shri Rahul Gupta, Advocates
(R-1 and 2)
Shri Ramji Srinivasan, Sr. Advocate with
Ms. Anushree Kapadia, Ms. Poonam Mathur, Shri
Kshitiz Dev, Shri Shivkrit Rai and Ms. Rajshree
Chaudhary, Advocates (R-3)**

With

Company Appeal (AT) (Ins) No.1219 of 2019

IN THE MATTER OF:

J.M. Financial Asset Reconstruction Company Ltd. ...Appellant

Versus

Anil Kumar Tandon & Ors. ...Respondents

**For Appellant: Shri Ramji Srinivasan, Sr. Advocate with
Ms. Anushree Kapadia, Ms. Poonam Mathur, Shri
Shivkrit Rai and Ms. Rajshree Chaudhary,
Advocates**

**For Respondents: Shri Krishnendu Datta, Sr. Advocate with Shri
Abhishek Anand, Shri Kunal Godhwani,
Advocates (R-4)
Shri Pranay Nath Jha, Shri Shubham Gupta, Shri
Aditya Parolia, Ms. Aditi Sinha and Shri Akshay
Srivastava, Advocates (R-1, 2 & 3)**

With

Company Appeal (AT) (Ins) No.1327 of 2019

IN THE MATTER OF:

Anil Kumar Tandon & Ors. ...Appellants

Versus

Sandhya Prakash Ltd. & Ors. ...Respondents

**For Appellants: Shri Pranay Nath Jha, Shri Shubham Gupta, Shri
Aditya Parolia and Shri Akshay Srivastava,
Advocates**

**For Respondents: Shri Krishnendu Datta, Sr. Advocate with Shri
Abhishek Anand, Shri Kunal Godhwani,
Advocates (R-1 and 2)
Shri Ramji Srinivasan, Sr. Advocate with
Ms. Anushree Kapadia, Ms. Poonam Mathur, Shri
Shivkrit Rai, Shri Kshitiz Dev and Ms. Rajshree
Chaudhary, Advocates**

ORDER
(Virtual Mode)

13.04.2021 Counsel for parties have completed their arguments.

Reserved for Judgement.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

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